

ITEM NO.33

COURT NO.14

SECTION II-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8795/2015

(Arising out of impugned final judgment and order dated 21-01-2014 in CRL No. 363/2014 passed by the High Court of Karnataka at Bengaluru)

BANGALORE METROPOLITAN TASK FORCE

Petitioner(s)

VERSUS

K.M. SHIVAPRAKASH & ANR.

Respondent(s)

(IA No. 16426/2015 - CONDONATION OF DELAY IN FILING)

WITH

SLP(Crl) No. 8796/2015 (II-C)

(IA No. 16446/2015 - CONDONATION OF DELAY IN FILING)

SLP(Crl.)...CRLMP No. 17906/2015 (II-C)

(IA No. 17906/2015 - CONDONATION OF DELAY IN FILING)

SLP(Crl.)...CRLMP No. 17872/2015 (II-C)

(IA No. 17872/2015 - CONDONATION OF DELAY IN FILING)

SLP(Crl) No. 8794/2015 (II-C)

(IA No. 16237/2015 - CONDONATION OF DELAY IN FILING

IA No. 17877/2015 - PERMISSION TO FILE ANNEXURES)

SLP(Crl) No. 100/2016 (II-C)

(IA No. 297/2016 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Crl) No. 2966/2016 (II-C)

(IA No. 6487/2016 - EXEMPTION FROM FILING O.T.)

SLP(Crl) No. 2965/2016 (II-C)

(IA No. 6486/2016 - EXEMPTION FROM FILING O.T.)

SLP(Crl) No. 2885-2887/2019 (II-C)

(IA No. 35748/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 3629/2019 (II-C)

(IA No. 30468/2019 - CONDONATION OF DELAY IN FILING)

Date : 12-02-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE S.V.N. BHATTI

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Mr. Rajat Gupta, Adv.
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Mr. Balaji Srinivasan, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matters on 12.03.2024.

(SWETA BALODI)
COURT MASTER (SH)

(POONAM VAID)
COURT MASTER (NSH)